

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Promotion in the Jammu and Kashmir Law Officers
(Gazetted) Service.

—

Government Order No: **1669 -JK(LD)** of 2021.
Dated : 23 - 03 - 2021.

—

Pending confirmation/regularisation by the Government, sanction is hereby accorded to the officiating promotion of Mr. Qureshi Tariq Mehmood, Additional Secretary to Government in the Jammu and Kashmir Law Officers (Gazetted) Service as Special Secretary to Government in his own pay and grade with charge allowance as admissible under rules.

The officiating promotion shall, however, be subject to the following conditions:-

- (i) It shall be effective from the date of joining on the said post.
- (ii) It shall be subject to outcome of any proceeding pending before any court of law.
- (iii) It shall be subject to furnishing vigilance clearance.

Consequent to the above, Mr. Qureshi Tariq Mehmood, Special Secretary to Government shall continue in the Department of Law, Justice and Parliamentary Affairs till further orders.

By order of Lieutenant Governor.


(Achal Sethi)
Secretary to Government.

No: - LD (Estt) 2020/Promotion.

Dated:- 23 -03- 2021.

Copy to the:-

1. Principal Secretary to the Hon'ble Lieutenant Governor, Raj Bhavan.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
3. Commissioner/Secretary to Government, General Administration Department.
4. Secretary, J&K Public Service Commission, Jammu.
5. Director Finance, Department of Law, Justice and Parliamentary Affairs.
6. Mr. Qureshi Tariq Mehmood, Special Secretary for information.
7. Private Secretary to the Chief Secretary for information of the Chief Secretary.
8. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
9. Website of the Department of Law, Justice and Parliamentary Affairs.
10. Government order file.
11. File concerned.